

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 10**

**CP(IB) No. 107/Chd/Chd/2020**

**Under Section 7, IBC 2016**

**In the matter of:-**

UCO Bank

...Petitioner/ Financial Creditor

Vs.

Gilco Exports Ltd.

...Respondent/ Corporate Debtor

**Present through Video Conferencing:**

Mr. Ashok Paul Jagga, Advocate for the petitioner/ financial creditor.

Mr. Vinod Mahajan, Advocate for the respondent/ corporate debtor.

Rejoinder has been filed vide Diary No. 248/4 dated 26.10.2022. The same is taken on record. Learned counsel for the parties are directed to file short written submissions not more than two pages with relevant case laws and documents, if any, within two weeks after exchanging copies with each other. List for arguments on 19.12.2022.

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**(Subrata Kumar Dash)  
Member (Technical)**

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**(Harnam Singh Thakur)  
Member (Judicial)**

November 17, 2022

SM